

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

22. IA-4643(MB)2023, IA-840(MB)2021  
IA-819(MB)2021, IA-2331(MB)2020  
IA-2368(MB)2020, IA-2385(MB)2020  
IN C.P. (IB)/500(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Uco Bank

Vs.

Gangakhed Sugar & Energy Ltd

SECTION: 7, 60(5), 43(1) r/w Sec 44 (1) OF THE INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. Adv. Komal Bhoir i/b Bindu Bhatai for Applicant i.e., Resolution Applicant in IA/2368/2020; IA/2385/2020; IA/819/2021; IA/840/2021; IA/2331/2020 present through VC. Adv. Komal Bhoir i/b Bindu Bhatai, Ld. Counsel for the Respondent No.1 present in IA/4643/2023 through VC. Mr. Aniruth Purusothaman, Ld. Counsel for the Respondents present in IA/2368/2020; IA/2385/2020; IA/819/2021; IA/840/2021; IA/2331/2020.
2. List this matter for further consideration on **26.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)